

CENTRAL ELECTRICITY REGULATORY COMMISSION

New Delhi- 110001

Ref: Petition No. 136/TT/2011

Date: 15.09.2011

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for ICT III at Raipur S/S
along with bay extension WRSS VI Scheme in Western Region for tariff
block 2009-2014 period

Sir,

Please refer to your reply dated 02.08.2011 on the petition mentioned above.
In this connection, I request you to furnish the following information on affidavit,
with an advance copy to the respondents/ beneficiaries, latest by 27.09.2011:

- i) Justification for increase in cost w.r.t. to FR and cost breakup of items under switchgear (CT, PT, Circuit breaker, Isolators etc), transformer, bus-bars, conductors/ insulators, grounding system, structure for switchyard and auxiliary system as per Form 5B at page no. 31 and 32;
- ii) O&M charges has been claimed in the main petition for 3 Nos. 220 kV whereas in reply affidavit dated 2.8.2011 2 Nos. 220 kV bays has been claimed. Clarification may therefore be given.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)